

मंज़ी जी को यह भी मालूम है कि अब तक जितने ठांचे दिल्ली एडमिनिस्ट्रेशन को दिए गए हैं कानूनी तौर पर ऐसा कोई ठांचा नहीं था जो स्टेट असेम्बली का हो और जिस में उसको पूरे अखत्यारात दिए गए हों। आपने कहा है कि बिल अण्डर कंसिड्रेशन है। मैं जानना चाहता हूँ कि दिल्ली को पूरी स्टेट असेम्बली का ठांचा देने का और पूरे अखत्यारात देने का भी आप उस में समावेश करेंगे ?

श्री धनिक लाल मण्डल : पूरा स्टेट का दर्जा देना सम्भव नहीं होगा।

#### WRITTEN ANSWERS TO QUESTIONS

News Item Captioned 'Nepotism in A.I.R.'

\*23. SHRI RAJ KESHAR SINGH:  
Will the Minister of INFORMATION

AND BROADCASTING be pleased to state:

(a) whether his attention has been drawn towards an article entitled 'Nepotism in AIR' (*Sunday Weekly* of 29th January, 1978) highlighting glaring instances of nepotism in the matter of appointments and anomalies and conflict of categories responsible for hampering AIR functions; and

(b) if so, the reaction of Government thereto and steps contemplated to avoid recurrence of such corrupt practices in future and set aside such appointments made in the past?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Yes, Sir.

(b) The irregular appointments made in the Akashvani and Doordarshan during the Emergency were also looked into by the Dass Committee and corrective action was taken wherever necessary. Government is determined to root out nepotism in all its facets from Akashvani and Doordarshan. In all recruitments, outside assessors are being associated. Regarding the structure and organisation of these media, Government is awaiting the Report of the Working Group on Autonomy for Akashvani and Doordarshan.

#### Minorities Commission

\*25. SHRI C. K. JAFFER  
SHARIEF:  
SHRI S. D. SOMA-  
SUNDARAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have appointed the Minorities Commission to look after the grievances of minority communities;

(b) if so, its composition and terms of reference; and

(c) the details regarding the minority communities that are going to be covered under this Commission?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):

(a) to (c). The Government resolution setting up the Minorities Commission and giving its composition and terms of reference was notified on January 12, 1978. The scope of work of the Commission covers all minorities, whether based on religion or language; the details regarding the specific communities and groups that would be covered would be worked out by the Commission itself.